PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON THE VARIOUS ASSURANCES.
PROMISES AND UNDERTAKINGS GIVEN DURING
THE VARIOUS SESSIONS OF THE RAJYA
SABHA

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, I beg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each:

- (i) Statement No. XI—Fifty-fourth Session, 1965.
- (ii) Statement No. XV—Sixty-sixth Session 1968.
- (iii) Statement No. XIV—Sixty-sixth Session, 1968.
- (iv) Statement No. XII—Sixty-seventh Session, 1969.
- (v) Statement No. X—Sixty-eighth Session, 1969.
- (vi) Statement No. VIII—Sixty-ninth Session, 1969.
- (vii) Statement No. X—Seventieth Session, 1969
- (viii) Statement No. III—Seventy-first Session, 1970.
- (ix) Statement No. II—Seventy-second Session, 1970.
- (x) Statement No. I—Seventy-third Session, 1970.

[See Appendix LXXIII, Annexure Nos. 74 to 83 for (i) to (x)].

- I. THE KERALA UNIVERSITY (SECOND AMENDMENT) ORDINANCE, 1970 (No. 3 of 1970)
- II. AUDIT REPORT ON THE ACCOUNTS
 1968-69) OF THE NATIONAL COUNCIL OF
 EDUCATIONAL RESEARCH AND TRAINING

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DAR-

SHAN): Sir on behalf of Prof. V. K. R. V Rao, I beg to lay on the Table—

on the Table

- (a) A copy of the Kerala University (Second Amendment) Ordinance, 1970, (No. 3 of 1970) promulgated by the Governor of Kerala on the 20th April, 1970, under sub-clause (a) of clause (2) of article 213 of the Constitution read with sub-clause (iii) of clause (c) of the President's Proclamation (G.S.R. No 1124) dated the 4th August, 1970. [Placed in Library, See No. LT-4119/70]
- (b) A copy of the Audit Report (in English and Hindi) on the Accounts of the National Council of Educational Research and Training for the year 1968-69. [Placed in Library. See No. LT-4086/70].

THE AIRCRAFT (AMENDMENT)
RULES, 1970 TOGETHER WITH AN
EXPLANATORY NOTE THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SHRIMATI) SAROJINI MAHISHI): Sir, I beg to lay on the Table, under section 14A of the Aircraft Act, 1934, a copy of the Ministry of Tourism and Civil Aviation Notification G.S.R. No. 594, dated the 25th March, 1970 (in English and Hindi), publishing the Aurcraft (Amendment) Rules, 1970, together with an Explanatory Note thereon [Placed in Library. See No. LT-4087].

- J. THE POST OFFICE SAVINGS BANKS (AMENDMENT) RULES, 1969.
- I'. THE POST OFFICE SAVINGS BANKS (SECOND AMENDMENT) RULES, 1969.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table, under sub-section (3) of section 15 of the Government Savings Banks Act. 1873, a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), together with a statement giving reasons

Papers i sid

- (i) Notification G.S.R. No. 956 (in English) and No. 959 (in Hindi) dated the 26th March, 1969, publishing the Post Office S vings Banks (Amendment) Rules, 969.
- (ii) Notificat ons G.S.R. No. 957 (in English) and No. 959 (in Hindi) dated the 26th March, 1969, publishing the Post Office Savings Banks (Second Amendment) Fules, 1969.

[Placed in Library, See No. LT-4121/70 for (i) and (ii)

DECISIONS TAKEN BY GOVERNMENT ON THE REPORT OF THE P. C. BAROOAH COMMITTEE ON THE TEA INDUSTRY

वैदेशिक व्यापार मन्त्रालय में उपमन्त्री (चौधरी राम से कि) : श्रीमान, मैं आप की आज्ञा से वैदेशिक व्यापार मन्त्रालय के संकल्प सख्या 2 10) त्लाट (ए०)/70 (बी० सी०), दि तांक 24 जुलाई, 1970 की एक प्रति (ग्रिजी तथा हिन्दी) में), जिसमें चाय उद्योग के बारे में पी० सी० बक्जा समिति हैं प्रतिवेदन पर सरकार हारा किये गये नि ग्य दिये गये हैं, सभा पटल पर रखता हूं । । । laced in Library. See No. LT-4138/70].

THE KERALA PUPLIC SERVICE COMMISSION (ADDITIONAL FUNCTIONS AS RESPECTS CERTAIN CORPORATIONS AND COMPANIES)
ORD.NANCE, 1970 (NO. 4 OF 1970) AND RELATED PAPER

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASVAMY): Sir, I beg to lay on the Table a copy of the Kerala Public Service Commission (Additional functions as respects certain Corporations and Companies) Ordinance, 1970, (No. 4 of 1970), promulgated by the Governor of Kerala on the 4th April, 1970, under sub-clause (a) of clause (2) of article 213 of the Contitution read with subclause (iii) of clause (c) of the President's Proclamation (G S.R. No. 1124) dated the

4th August, 1970, together with a statement thereon. [Placed in Library. See No. LT-4118/70].

THE UNION PUBLIC SERVICE COMMISSION (EXEMPTION FROM CONSULTATION) SUP-PLEMENTARY REGULATIONS, 1970 TOGETHER WITH AN EXPLANATORY NOTE THEREON

SHRI K. S. RAMASWAMY: Sir. I also beg to lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Supplementary Regulations, 1970, together with an Explanatory Note thereon, under clause (5) of article 320 of the Constitution. [Placed in Library. See No. LT-4089/70]

- I. ANNUAL ACCOUNTS (1968-69) OF THE KANDLA PORT TRUST AND AUDIT REPORT THEREON
- II. ANNUAL ACCOUNTS (1968-69) OF THE MORMUGAO PORT TRUST AND AUDIT REPORT THEREON
- III. ANNUAL ACCOUNTS (1968-69) OF THE VISAKHAPATNAM PORT TRUST AND AUDIT REPORT THEREON

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, on behalf of Sardar Iqbal Singh, I beg to lay on the Table, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963, a copy each of the following papers:—

- (a) The Annual Accounts of the Kandla Port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Library. See No. LT-4090/70].
- (b) The Annual Accounts of the Mormugao Port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Lirary. See No. LT-4122/70].
- (c) The Annual Accounts of the Visakhapatnam Port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Library. See No. LT-4123/ 70]

MESSAGES FROM THE LOK SABHA

- I. THE PATENTS BILL, 1970
- II. THE DELHI UNIVERSITY (AMEND-MENT) BILL, 1970

SECRETARY: Sir, I have to report to the House the following messages received